HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

HCP No. 126/2019 [WP(Cr1) No. 126/2019]

Sabzar Ahmad Naik

.... Petitioner/Applicant(s)

Through:-

Mr. Mubashir Gatoo, Advocate

(through video conference)

V/s

State of J&K and others

.....Respondent/Non-applicant(s)

Through:-

Mr. M. A. Chashoo, AAG (through video conference)

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE ORDER

Detention record of the detenue in terms of order dated 11.02.2020 has not been produced till date.

Mr. M. A. Chashoo, learned AAG, in the interest of justice, seeks and is granted last and final opportunity for producing the detention record on the next date of hearing.

List 24.07.2020.

(Sindhu Sharma) Judge

SRINAGAR 19.06.2020 SUNIL-II